



HIGH COURT LEGAL SERVICES COMMITTEE: ORISSA: CUTTACK.

NOTICE

No.....663...../Dtd.....04.11.2024.....

The **4th National Lok Adalat, 2024** is scheduled to be held in the High Court premises on Saturday, the **14th day of December, 2024** under the aegis of National Legal Services Authority, New Delhi, in association with the Odisha State Legal Services Authority, Cuttack and the High Court Legal Services Committee, Orissa, Cuttack. For better and smooth disposal of the cases in the said Lok Adalat, the date of first **Pre-Lok Adalat sitting** has been fixed on **28th day of November, 2024** by the Hon'ble Executive Chairman, Odisha State Legal Services Authority, Cuttack.

The following matters will be taken up for disposal in the aforesaid **Lok Adalat, 2024**.

- (I) **Criminal Compoundable Matters**
- (II) **N.I. Act U/s.138 Matters**
- (III) **Bank Matters (Relating to SARFAESI Act.)**
- (IV) **Electricity & Water Bill Matters**
- (V) **Matrimonial Matters**
- (VI) **Land Acquisition Matters**
- (VII) **Revenue Matters (pending in District Courts and High Court only)**
- (VIII) **MACA & F.A.O Matters (Relating to Motor Accident Claim Appeals)**
- (IX) **Service Matters (Relating to pay, Allowances and Retiral Benefits)**
- (X) **Other Civil Matters (Rent, Easmentary rights etc.)**

The learned counsels desirous of getting their matters settled before the aforesaid Lok Adalat, may submit Mention Memos before the High Court Legal Services Committee, **At 2nd Floor of the 1st Extention Building of the Orissa High Court (Inside of O.A.Section)** on all working days between **10.00 A.M. to 5.00 P.M.** latest by **18.11.2024**. Concerned Judicial Sections of the Court are also requested to send the records to the office of Lok Adalat (H.C.L.S. Committee) as per Memo/list received at their end latest by **20.11.2024**.

SECRETARY

S 04.11.2024

Dated 04.11.2024
Cuttack

**HIGH COURT LEGAL SERVICES COMMITTEE
ORISSA, CUTTACK**